National Company Law Tribunal

Allahabad Bench

CP NO. 110/ND/2003

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Hind chemicals Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of Companies, Act, 25

SI. NO. Name Designation Representation Signature

1. TANYA PANDEY Adv. Respondent Signature

2. For Mr. Tanun

Agrawal

Febra

Pelan

CP NO.110/ND/2003

Sh. Saurabh Srivastava, Advocate for the petitioner. Ms. Taniya Pandey, Advocate for the respondent.

It is reported that the matter is still pending before the Hon'ble High Court. Hence, the matter is adjourned to 28th February, 2018.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)